251 Re. Famine conditions MAGHA 30e, 1896 (SAKA)
in Chhatisgarh

Re. Starvation 252 deaths in Rajasthan

The Lok Sabha reassembled after Lunch at Half Past Fourteen Hours of the Clock

[MR. DEPUTY-SPEAKER in the Chair]

RE. FAMINE CONDITIONS IN CHHATISGARH, MADHYA PRA-DESH

भ्रं मधु रिम्में (बांका): मैं भापसे एक प्रामंना करना चाहता हूं। मैं दो मिनट से भिर्धिक भापका समय नहीं लूगा। छत्तीसगढ़ के इलाके में भुखमरी की स्थिति है। वहां छात्र भादिवासी भौर किसान भान्दोलन कर रहे हैं। वहां क्या हुआ इसके मम्बन्ध में यह भाज तार मझे मिला है।

"छात्रो द्वारा रायपुर जिला बन्द का सफल आयोजन सफलना से चिढ कर कांग्रेसियो तथा शासन द्वारा उत्तेजना । अशु गैस लाठी चार्ज फायर कफ्यूं और पुलिम का भयानक आतंक। प्रशासन प्रक्षम शहर पुलिम के कब्जे में। छात्र नेता अश्वनी दुवे विधायक पुरुषोत्तम कौशिक गिरफ्तार ताकि विधान सभा में पूरे मामले को न उठा सकें। आप से बिनती है कि मदन में पूरे जोर से उठाएं।"

श्रध्यक्ष महीरम : भुखमरी का सवाल केन्द्र के दायरे में झाता है । भुखमरी के ऊपर यहां पर कई बार बहस हो चुकी है । मेरी भाप से एक ही प्रार्थना है कि मन्त्री महोदय से इस भुखमरी। लपर भाप एक वक्तव्य दिलाएं।

RE. REPORTED STARVATION DEATHS IN RAJASTHAN

SHRI KRISHNA CHANDRA HAL-DER (Ausgram): I want to make a submission.

MR. DEPUTY-SPEAKER: If I depart a little bit, everybody takes advantage.

SHRI KRISHNA CHANDRA HAL-DER: I gave notice under rule 337. News has appeared in the papers that seven persons have died of starvation in Rajasthan. So, I want to draw the attention of the Government through you and request the Minister of Agriculture and Irrigation to make a statement and to supply adequate food to Rajasthan.

SHRI JYOTIRMOY BOSU (Diamond Harbour): In the list of business for last session Shri Raghu Ramaiah had mentioned the Urban Property Ceiling Bill as one which was supposed to come here for enactment. Now in this Government speech it has been mentioned that it would be Urban Land Ceiling Bill, and not Property Ceiling Bill. Since Bulletin Part II has been published by the Lok Sabha Secretariat only the other day. 1 want to draw attention to the great discrepancy between the two. I want to know whether it would be the Urban Property Ceiling Act or only Urban Land Ceiling Act. I want to mention that they are deceiving the people all the time.